

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST (II) DATED **18.08.2026** (TUESDAY)

CHENNAI BENCH (**HYBRID MODE**)

**10:30 AM**

[Click here to join VC](#)

**In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

**Note: No Mention will be permitted without prior consent of the other side.**

For Orders

| S.No. | Case No.                                                                                                    | Name of the Parties                                                                          | Counsel for Appellants | Counsel for Respondents |
|-------|-------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------|------------------------|-------------------------|
| 1.    | Comp App (AT) (CH)<br>(Ins) No. 292/2026<br>For Exemption<br>IA No. 823/2026<br>For Stay<br>IA No. 824/2026 | Deloitte Touche<br>Tohmatsu India LLP<br>Vs<br>IDBI Bank Ltd & 2 Ors.<br><br><b>WITH</b>     | Mr. Gautam S Raman     | Mr. Pranava Charan R1   |
| 2.    | Comp App (AT) (CH)<br>(Ins) No. 293/2026<br>For Exemption<br>IA No. 827/2026<br>For Stay<br>IA No. 828/2026 | Dr. Savan Godiawala<br>Deloitte Touche<br>Tohmatsu India LLP<br>Vs<br>IDBI Bank Ltd & 2 Ors. | Mr. Manmeet Singh      | Mr. Pranava Charan R1   |

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)